

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**



C.P. No.14/241-242/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019**

Name of the Company: Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

Section of the Companies Act : Section 241-244 of the Companies Act 2013.

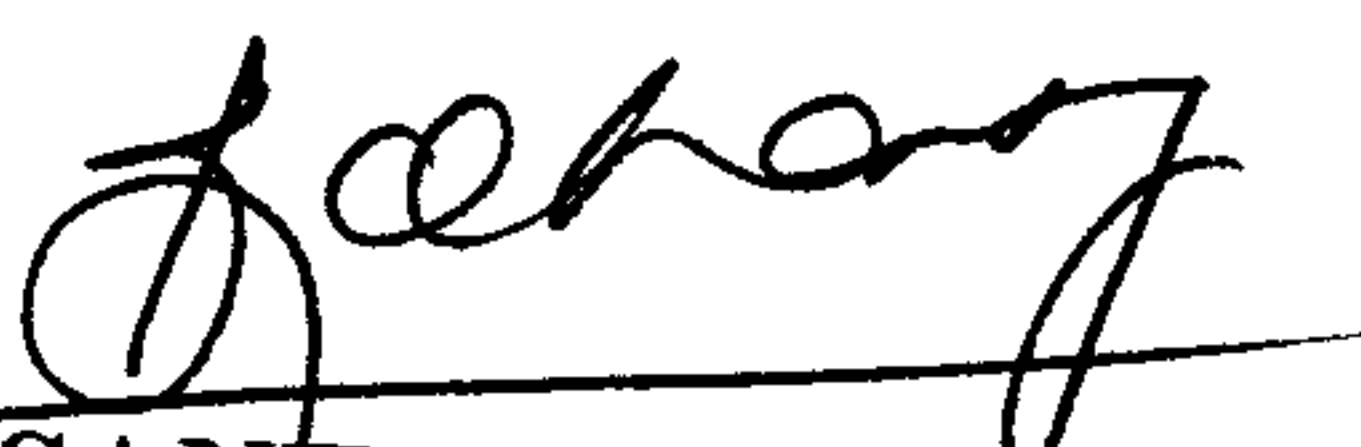
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ILUNVAL DADAL	PCS	Resp. 1	ILAD
2.	ATUL SHARMA for Natasha D. Shah	Adv.	Petitioner	
	DEVANSHI PANDYA on behalf of ANAL SHAH	Adv	Petitioner	


ORDER

The Parties are represented through their respective Counsel(s).

At the joint request of the counsel for both sides, the matter is adjourned.

List the matter on 13.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 2nd day of December, 2019.